PROCESSED SEA FOOD HELD UP IN COCHIN

377. SHRI K. P. SUBRAMANIA MENON : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether large quantities of processed sea food, especially frozen shrimps have been held up in Cochin due to lack of shipping space; and

(b) if so, whether Government have taken any steps to provide shipping space to the exporters?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) Yes, Sir. The Marine Products Export Promotion Council, Cochin brought to the notice of the Freight Investigation Bureau, Bombay that there was an accumulation of Seafood for export, most of which was intended for U.S.A.

(b) Foreign and Indian Shipping Companies have been prevailed upon to berth at Cochin to clear the accumulated stocks. Sizeable quantities have already been cleared by these Shipping Companies.

TRACTOR FACTORY IN PUNJAB

378. SHRI R. K. PODDAR : Will the Minister of INDUSTRIAL DEVELOP-MENT, INTERNAL TRADE AND COM-PANY AFFAIRS be pleased to state :

(a) whether the Government of Punjab have requested the Government of India to locate in Punjab the proposed tractor plant to be set up with Czech collaboration:

(b) whether the request has been considered; and

(c) if so, with what results ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes,

(b) and (c). It is now the intention that the proposed project should take into account the spare capacity available at the **Pinjore Unit** of Hindustan Machine Tools Ltd, and at the Mining and Allied Machinery Corporation, Durgapur. The National Industrial Development Corporation has been asked to go into this and prepare a detailed report. The Punjab Government's request will be considered after the receipt and examination of this report.

379. [Transferred to the 6th March, 1969.]

INDUSTRIAL PROJECTS PENDING WITH THE MINISTRY

380. SHRI N. SRI RAMA REDDY : Will the Minister of INDUSTRIAL DEVE-LOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the number of private industrial projects that are pending clearance by his Ministry;

(b) the number of these applications that are pending for more than a year;

(c) how many projects require foreign exchange or foreign collaboration and how many do not; and

(d) how many of these are pending on economic grounds?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) to (d) The information is being collected and will be laid on the Table of the House.

TRADE AND PAYMENT AGREEMENT BETWEEN INDIA AND YUGOSLAVIA

381. SHRI K. P. SUBRAMANIA MENON : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether the Government of Yugoslavia have asked for the elongation of the Trade and Payments Agreement between India and Yugoslavia; and

(b) if so, what are the reasons advanced by Yugoslavia therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) and (b) A trade delegation of the Government Yugoslavia is at present having negotiations with an Indian